

means by which the bus travel can be made more universal, more economical from the business point of view, more useful and more protective to the bus users. In addition to that, I want them also to study whether it would not be possible to have at all state levels and also at district levels and cities, just like, the railway users' committees the bus users' committees also.

In all these directions, I want them to do planning. Let them appoint a commission or a committee and then place before them, not only these suggestions but also ask for suggestions from all over and, in the shortest possible time, let them prepare a report and, in the light of that report, let them come forward with the necessary proposals, financial as well as legislative.

Lastly, I would like them to examine to what extent and in what manner, they can possibly supplement the resources of the State Governments by giving them some kind of an incentive, by offering them grants from the Centre for providing such and such various facilities for the bus users.

श्री सीताराम केशरी : उपाध्यक्ष महोदय, एक समाचार हम इस सदन को देना चाहते हैं। हमारे माननीय वरिष्ठ सदस्य ने जो कुछ कहा है, जहाँ तक एक्सिजेंट्स की बात है, मैंने सभी उपकुलपतियों को इस सिलसिले में लिखा है कि सदन से विधेयक पास होने के उपरान्त अपने विद्यालयों तथा महाविद्यालयों में एक सेल खोलें। मैं आपके द्वारा सदस्यों को सूचित

करता हूँ कि सभी लोगों का बड़ा उत्साह-वर्द्धक उत्तर आया है, और 50 प्रतिशत उपकुलपतियों ने जवाब भी दिया है और समर्थन तथा सहयोग का आश्वासन भी दिया है।

MR. DEPUTY-SPEAKER: The question is:

"That the Bill, as amended, be passed."

The motion was adopted.

18.10 hrs.

BUSINESS ADVISORY COMMITTEE

THIRTY-SIXTH REPORT

The Minister of State in the Ministry of Works and Housing and in the Department of Parliamentary Affairs (SHRI H.K.L. BHAGAT): Sir, I beg to present the Thirty-sixth Report of the Business Advisory Committee.

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT): Sir, I beg to present the Thirty-sixth Report of the Business Advisory Committee.

MR. DEPUTY-SPEAKER: Now, the House stands adjourned to re-assemble tomorrow at 11 A.M.

18.12 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, October 13, 1982/Asvina 21, 1904 (Saka).